

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

OA 466/2001

DATE OF ORDER: 27.09.2002

S.K. Sachan son of shri Moti Lal aged about 47 years at present working on the post of Pharmacist Grade Rs. 5500-9000 in the office of Chief Medical Superintendent, Railway Hospital, western Railway, Jaipur, resident of E-255, New Sanganer Road/Hem Marg, Ram Nagar Extension, Sodala, Jaipur.

....Applicant.

VERSUS

1. The Union of India through the Chairman, Railway Board, New Delhi.
2. The General Manager, Western Railway, Churchgate, Mumbai.
3. Divisional Railway Manager (Estt.), Western Railway, Jaipur Division, Jaipur.
4. Chief Medical Superintendent, Divisional Railway Hospital, western Railway, Jaipur.
5. Shri Avtar Singh, Pharmacist, Railway Hospital, Western Railway, Alwar.

....Respondents.

Mr. P.V. Calla, Counsel for the applicant.

Mr. U.D. Sharma, Counsel for respondents Nos. 1 to 4.

Mr. Nand Kishore, Counsel for respondent No. 5.

CORAM

Hon'ble Mr. Justice G.L. Gupta, Vice Chairman

Hon'ble Mr. A.P. Nagrath, Member (Administrative)

ORDER

PER MR. JUSTICE G.L. GUPTA

It is brought to our notice by the learned counsel for the respondents that after filing of the OA, the applicant has been given promotion. He has also produced a copy of order dated 26.4.2001 by which the applicant has been promoted.



2. Since the grievance of the applicant has been redressed, this application has become infructuous.

3. It is stated by the learned counsel for the applicant that applicant has been given promotion on ad hoc basis. The applicant may be given liberty to file a fresh application if in future the post is downgraded and his promotion is withdrawn. The applicant shall always be at liberty to file fresh application, if he aggrieved by any order in future.

4. For the present, since the applicant <sup>has</sup> got promotion, this application is dismissed as having become infructuous.

*Chpdr*  
(A.P. NAGRATH)

MEMBER (A)

*Chpdr*  
(G.L. GUPTA)  
VICE CHAIRMAN

AHQ